

Central Administrative Tribunal Lucknow Bench Lucknow.

C.S. Khare

Vs. Union of India & Others.

KANU KAPOOR JYX

O.A. NO: 389/2003.

(7) 22.12.2004.

Appl: Shri Diwaker Srivastava for Shri Nakul Dubey.

ResP: Shri S. K. Pandey.

Learned counsel for the applicant states that the order dated 10.3.2003 has been recalled. In view of same, the grievance of the applicant does not survive. In view of this, learned counsel for the applicant seeks to withdraw this application. Accordingly, the O.A. is disposed of as withdrawn. No order as to costs.

24-5-04  
(S.P. ARYA)

MEMBER(A)

R  
(R.K. BATTA)

VICE CHAIRMAN.

v.

Copy of order  
placed  
on 26/12/04

28/12/04